

**HIGH COURT OF KARNATAKA AT BENGALURU**

**PARTIAL MODIFICATION OF SITTING OF THE HON'BLE JUDGE WITH  
SUBJECTS ASSIGNED TO HIS LORDSHIP FROM FRIDAY THE 2<sup>ND</sup> JULY 2021**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice S.Sunil Dutt Yadav</b></p> <p>All Company matters, WP (Tax), All Single Judge Tax matters, Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p><b>SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED</b></p> <p>Specially assigned matters</p>	<p><b>Video conferencing / Physical hearing (optional)</b></p>

**By Order of Hon'ble The Chief Justice**

**Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)**

**Date: 01.07.2021**